THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI RAM LAKHAN SINGH YADAV): At present, only urea, which is the main nitrogenous fertilizer and constitutes about 60 per cent of the total fertilizer consumption in the country. is covered under the statutory The sale price of price control. urea in the country continues to be lower than the prices prevailing in the international market, as the contrelled price is heavily sub-sidised by the Government.

Based on the recommendations of the Joint Parliamentary Committee on Fertilizer Pricing the price and movement controls on phosphaand potassic fertilizers ticremoved w.e f. 25.8.1992. were However, to cushion the impact of increase in the open market prices of these fertilizers, the Government is giving a special concession @Rs. 10.00 per tonne on the sale of indigenour DAP together with proportionate concession on complex fertilizers and single superphosphate (SSP). A concession @ Rs. 1000/_ per tonne is also being given on Muriate of Potash (MOP), which is wholly imported.

R & D on drugs and pharmaceuticals

*27. DR. NAUNIHAI, SINGH: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) how much money is spent annually on Industrial R and D on drugs pharmaceuticals:

(b) whether there is a window of apportunity for drug firms to step in research without prohibitive capital costs; if so; the details thereof;

(c) whether it is a fact that one of the reasons that the R&D function has been neglected in India is because of Indian Patent Laws; which recognise processes and not product; if so; the details thereof;

(d) whether it is also a fact that it has encouraged skill intensity in process engineering in the sector; (e) whether it is also a act that without adequate product recognition, the incentive to invest in R&D has been lacking; and

(f) if so; what are the details of steps Government have taken to "tep " up overall increase of expenditure on R and D?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI RAM LAKHAN SINGH YADAV): (a) The R and D expenditure in curred by the In house R and D units in the drugs and pharmaceuticals sector during the last three years is reported to be of the following order:

1991- 92	Rs. 80 crores		, =
1992_93	 Rs. 95 crrres.	•	5
1 9 93-94	 Rs. 125 crores.		

(b) to (f) Investment in Research and Development (including basic research) in all sectors of industry; including pharmaceutical industry; is dependent on overall corporate policy of the companies engaged in the manufacture of various industrial products. Drug technology development has been identified as a thrust area are an Expert Committee has been constituted by the Department of Science and Technology for R and D in the drug industry. An Inter Ministerial Group has also been set up by the Department of Chemicals and Pet. rochemicals to decide on measures to give further impetus to R and D in the drug sector.

रक

ए री क्षेत्र के उपक्रमों में नैमित्तिक अस्ति को नियमित किया जाना

*25. चौधरी हरमोहन सिंह : श्री जास मोहम्पद :

क्या अधाय संदरी यह बताने की कृपा करेंगे पि:

(क) सरकारो क्षेस के उपक्रमों में नैसिलिक श्रमिकों को नियमित करने के लिये कौन-कौन से मानदण्ड ग्रपनाये जाते हैं;